

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-547/ND/2019
C.A-100/C-V/ND/2019

IN THE MATTER OF:

M/s. India Bulls Properties Pvt. Ltd.
V/s
M/s. Paragon Hospitality Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 20.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. K.K. Mishra, Adv. For RP
For the Respondent :

ORDER

Notice to all the Respondents vide all modes including through process of the Bench.
Dasti. Affidavit of service to be filed. Renotify this case on 27.11.2019


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)